

**NATIONAL GREEN TRIBUNAL,
CENTRAL ZONE BENCH
CAUSE LIST
SPECIAL CIRCUIT BENCH AT CAT BUILDING IN COURT NO. 2 AT JODHPUR**

Date: 3rd December, 2015
TIME: 10.00 AM

HON'BLE MR. JUSTICE M.S. NAMBIAR
JUDICIAL MEMBER

HON'BLE MR. BIKRAM SINGH SAJWAN
EXPERT MEMBER

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
AFTER NOTICE			
1.	Original Application No. 328/2015	Akshaydan Vs. MoEF & Ors.	Mr. Sanjeet Purohit, Adv. for Applicant
2.	Original Application No. 329/2015	Gram Panchayat ARABA Vs. State of Rajasthan & Ors.	Dr. Nupur Bhatti, Adv. for Applicant
3.	M.A. No. 957/2015, M.A. No. 958/2015 & M.A. No. 959/2015 in Original Application No. 39/2014	Jawara Ram & Ors. Vs. State of Rajasthan	Mr. Navneet Singh Birkh, Adv. for Applicant
4.	Appeal No. 119/2015	M/s B.I. Group of Industries Vs. Rajasthan State Pollution Control Board	Mr. Ritwika Nanda, Adv. for Applicant
5.	M.A. No. 916/2015 in M.A. No. 882/2014 in Original Application No. 451/2013 (T _{HC})	M/s Gurucharan Enterprises Vs. State of Rajasthan & Ors.	Mr. Ratan Lal Darda, Applicant in person
FOR HEARING			
6.	Original Application No. 38(THC)/2014 (CWP No. 3025/2013)	Sainath Industries Vs Rajasthan SPCB & Ors.	Mr. Sunil Joshi, Adv. for Applicant Mr. Manish Shishodia, Adv. for R.S.P.C.B
7.	Original Application No. 434 (THC)/2013 (CWP No. 3019 of 2013)	M/s Kavya Industries Vs. Raj. S.P.C. B. & Ors.	Mr. Sunil Joshi, Adv. for Applicant Mr. Manish Shishodia, Adv. for Rajasthan S.P.C.B
8.	Original Application No. 435 (THC)/2013 (CWP No. 3020 of 2013)	M/s Indian Pyro Fuel Vs. Raj. S.P.C. B. & Ors.	Mr. Sunil Joshi, Adv. for Applicant Mr. Manish Shishodia, Adv. for Rajasthan S.P.C.B
9.	Original Application No. 436 (THC)/2013 (CWP No. 3021of 2013)	M/s Shri Neelmani Rub Tech Vs. Raj. S.P.C. B. & Ors.	Mr. Sunil Joshi, Adv. for Applicant Mr. Manish Shishodia, Adv. for R.S.P.C.B
10.	Original Application No. 437 (THC)/2013 (CWP No. 3022 of 2013)	M/s Shri Ganesh Energy Vs. Raj. S.P.C. B. & Ors.	Mr. Sunil Joshi, Adv. for Applicant Mr. Manish Shishodia, Adv. for R.S.P.C.B
11.	Original Application No. 43(THC)/2014 (CWP No. 12420/2013)	M/s Vishesh Corporation Vs State of Rajasthan & Ors	Mr. Sandeep Shah, Adv. for Applicant Mr. Manish Shishodia, Adv. for R.S.P.C.B
12.	Original Application No. 44(THC)/2014 (CWP No. 12439/2013)	Shriji Industries Vs State of Rajasthan & Ors.	Mr. Sandeep Shah, Adv. for Applicant Mr. Manish Shishodia, Adv. for R.S.P.C.B

13.	Original Application No. 45(THC)/2014 (CWP No. 13252/2013)	S & D Industries Vs Rajasthan SPCB & Ors.	Mr. Sandeep Shah, Adv. for Applicant Mr. Manish Shishodia, Adv. for R.S.P.C.B
14.	Original Application No. 46(THC)/2014 (CWP No. 13270/2013)	Mateshwari Industries Vs Rajasthan SPCB & Ors.	Mr. Sandeep Shah, Adv. for Applicant Mr. Manish Shishodia, Adv. for R.S.P.C.B
15.	Original Application No. 47(THC)/2014 (CWP No. 13271/2013)	Shyam Oil Industries Vs Rajasthan SPCB & Ors.	Mr. Sandeep Shah, Adv. for Applicant Mr. Manish Shishodia, Adv. for R.S.P.C.B
16.	Original Application No. 48(THC)/2014 (CWP No. 13272/2013)	Green Renewable Energy Vs Rajasthan SPCB & Ors.	Mr. Sandeep Shah, Adv. for Applicant Mr. Manish Shishodia, Adv. for R.S.P.C.B
17.	Original Application No. 23(T _{HC})/2015	Nirman Industries Vs R.S. P.C.B & Ors.	
18.	Original Application No. 24(T _{HC})/2015	Ganesh Industries Vs R.S. P.C.B & Ors.	
19.	Original Application No.32 (T _{HC})/2014 (CW 9503/12) (M.A No. 180/2014 & M.A No. 181/2014)	Kishan Paryavaran Sangharsh Samiti, Jaipur Vs State of Rajasthan & Ors.	Mr. Rajesh Choudhary, Adv. for Applicant Mr. Manish Shishodia, Adv. for Rajasthan S.P.C.B Mr. Rakesh, Adv. for R – 2 Mr. Vinay Kothari, Adv. for R - 5 Mr. P.S. Bhati, AAG for State of Rajasthan
20.	Original Application No.33 (T _{HC})/2014 (CW 8923/12)	Gautam Chand Chopra Vs State of Rajasthan & Ors.	Mr. Girish Sankhala, Adv. for Applicant Mr. Manish Shishodia, Adv. for Rajasthan S.P.C.B Mr. Rakesh, Adv. for R - 2 Mr. P.S. Bhati, AAG for State of Rajasthan Mr. Sanjeev Purohit, Adv. for R–5 & 6
21.	Original Application No. 463/2015	Pali Water Pollution Control Foundation Pali Vs. Union of India & Ors.	Mr. Vinay Kothari, Adv. for Applicant
22.	Original Application No.29 (T _{HC})/2014 (CRLMP 963/12)	Om Prakash Vs State of Rajasthan & Ors.	Mr. Suresh Kumar, Adv. for Applicant Mr. Sunil Joshi, Adv. for R - 1 Mr. R.S. Mankad, Adv. for R – 2 & 3 Mr. Kamal Dave, Adv. for R – 4 to 6
23.	Original Application No. 457/2015 (Old No. O.A. No. 43/2015 (CZ))	Kalyan Singh Vs. State of Rajasthan & Ors.	Mr. Rohit Kumar Tuteja & Mr. Anoop Agarwal, Adv. for Applicant in M.A.
24.	Original Application No.34 (T _{HC})/2014 (CW 2844/11) (M.A. No. 621/2015 & M.A. No. 622/2015)	Digvijay Singh Vs. State of Rajasthan & Ors.	Mr. Digvijay Singh, Adv. for Applicant Mr. Rajesh Panwar, AAG for State Mr. Sanjeet Purohit, Adv. for R– 4 Mr. Vinay Kothari, Adv. for R – 8 Mr. VikasBalia, Adv. for R - 9
25.	Original Application No.37 (T _{HC})/2014 (WCP 581/13)	Digvijay Singh Vs. Bhanu Prakash	Mr. Digvijay Singh, Adv. for Applicant Mr. Rajesh Panwar, AAG for State Mr. Sanjeet Purohit, Adv. for R– 4 Mr. Vinay Kothari, Adv. for R – 8 Mr. VikasBalia, Adv. for R – 9

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